NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

I.A. 04/2016 with

T.P. Nos. 62A/2016, 62B/2016, 62C/2016, 62D/2016 & 62E/2016 With TP No. 62/397-398/NCLT/AHM/2016 (New) C.A. Nos. 67/2015, 77/2015, 195/2015, 1/2016, 54/2016 With C.P. No. 17/397-398/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2016

Name of the Company: Mukund S. Karwa & Ors.

V/s.

Krishidhan Seeds Pvt. Ltd. & Ors.

Respodents

Section of the Companies Act: <u>Section 397-398 of the Companies Act, 1956</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. DR. RATKUMAR ADUKA PCA Kunal P. Vaishnav Adrocate.

2. HARMISH K. SMAH

AND (MT) E

Petitroners

Learned Advocate Mr. Harmish K. Shah present for Petitioners. Learned PCA Dr. Rajkumar Adukia alongwith Learned Advocate Mr. Kunal Vaishnav present for Respondents 1 to 5.

Heard Learned Counsel for Petitioners. For continuation of arguments of Learned Counsel for Petitioners, list the matter on 8.11.2016.

Dated this the 7th day of November, 2016.

(BIKKI RAVEENDRA BABU)

MEMBER JUDICIAL